

English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1982-83.

(2) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8342/84]

Notification extending the validity of Notification No. 239/82-CE upto 30.4.1985 and Union Government Finance Accounts for 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

(1) A copy of Notification No. G.S.R. 313 (E) (Hindi and English versions) published in Gazette of India dated the 30th April, 1984 together with an explanatory memorandum extending the validity of Notification No. 239/82-CE dated the 1st November, 1982 upto 30th April, 1985.

[Placed in Library. See No. LT-8343/84]

(2) A copy of the Union Government Finance Accounts for the year 1982-83 (Hindi and English versions).

[Placed in Library. See No. LT-8344/84]

12.16 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the

Lok Sabha that the Rajya Sabha, at its sitting held on the 7th May, 1984, agreed without any amendment to the Mogul Line Limited (Acquisition of Shares) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 7th April, 1984."

12.16½ hrs.

ESTIMATES COMMITTEE

Eighty Fifth Report and Minutes and Eighty Sixth Action Taken Report

SHRI BANSI LAL (Bhiwani) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

(i) Eighty-fifth Report on the Ministry of Works and Housing—Delhi Development Authority—Part I and Minutes of the sittings of the Committee relating thereto.

(ii) Eighty-sixth Report on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of the Committee on the Ministry of Finance (Department of Revenue)-Direct-Taxes (Wealth-tax, Gift-tax and Estate Duty)-Part II.

12.17 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

Fifteenth Report

SHRI P.V.G. RAJU (Bobbili) : I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.